

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:202  
ANSWERED ON:16.12.2003  
WATERSHED DEVELOPMENT PROGRAMME  
HARIBHAU MAHALE;RATILAL KALIDAS VARMA

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Department of Land Resources is implementing three Watershed Development Programmes since 1995 in the country;
- (b) if so, whether the Government has reviewed the implementation of these programmes;
- (c) if so, the outcome thereof;
- (d) the project proposals received/cleared from various State Governments regarding Watershed Development Programmes for poverty alleviation during the current year, State-wise;
- (e) the number of the NGOs involved in Watershed Development Programmes during the last three years and till date;
- (f) the funds allocated and utilized by these organizations during the said period so far, State-wise;
- (g) whether the funds are not being properly utilized by these NGOs; and
- (h) if so, the steps taken by the Government to monitor the scheme properly?

**Answer**

MINISTER OF RURAL DEVELOPMENT ( SHRI KASHIRAM RANA )

(a) to (h): A statement is laid on the Table of the House.

Statement referred to in reply to part (a) to (h) of the Lok Sabha Starred Question No. 202 for answer on 16/12/2003.

(a): Yes, Sir. The Department of Land Resources in the Ministry of Rural Development is implementing three major programmes namely the Integrated Watershed Development Programme (IWDP) (from 1989-1990), the Drought Prone Areas Programmes (DPAP) (from 1973-1974) and the Desert Development Programme (DDP) (from 1977-1978). Since 1.4.1995, a common approach to implement these programmes on watershed basis has been adopted.

(b) & (c): The implementation of the watershed projects under IWDP, DPAP and DDP was reviewed in consultation with the concerned State Governments and the Guidelines were revised in the year 2001 to further reinforce the effectiveness of these programmes in the planning, implementing, monitoring and evaluation stages. The Guidelines of 2001 were again revised in March, 2003 and the Hariyali Guidelines came into effect from 1.4.2003. Under the Hariyali Guideline panchayats have been given priority for implementation of all Watershed Development Programmes (DPAP, DDP and IWDP) of the Department of Land Resources.

(d): State-wise details of projects sanctioned, amount released under IWDP, DPAP and DDP during the current financial year i.e., 2003-2004 upto 10.12.2003 are given in Annexure - I.

(e): The number of NGOs involved in IWDP projects sanctioned in the last three years till 10.12.2003 is given in Annexure - II.

(f): The Department of Land Resources allocates/releases funds to DRDAs/ZPs.

(g) & (h): The performance of NGOs as PIAs in implementation of watershed projects has been mixed. The Ministry regularly monitoring the schemes/programmes through Area Officers, Independent Evaluators and National Level Monitors.

Annexure - I

Annexure referred to in reply to part (d) of the Lok Sabha Starred Question No. 202 for answer on 16/12/2003.

Projects sanctioned and amount released in 2003-04 (upto 10.12.2003)

(Rs. in lakhs)

Sl.No. State IWDP DPAP DDP

No.of Amount No.of Amount No.of Amount  
proj. released proj. released proj. released

1	Andhra Pradesh	9	453.75	287	968.62	110	371.25
2	Bihar	4	165.00	60	202.50	-	-
3	Chattisgarh	6	247.50	116	391.50	-	-
4	Gujarat	9	371.25	250	843.75	298	1005.75
5	Haryana	2	82.50	-	-	118	398.25
6	Himachal Pradesh	7	313.50	40	135.00	38	128.35
7	Jharkhand	4	189.75	200	675.00	-	-
8	J & K	-	-	66	222.75	41	138.38
9	Karnataka	9	371.25	227	766.12	166	560.25
10	Kerala	3	123.75	-	-	-	-
11	Maharashtra	6	247.50	296	999.00	-	-
12	Madhya Pradesh	13	594.00	269	907.88	-	-
13	Orissa	1	41.25	146	492.75	-	-
14	Rajasthan	9	371.25	96	324.00	780	2632.50
15	Tamil Nadu	7	288.75	160	540.00	-	-
16	Uttar Pradesh	13	536.25	160	540.00	-	-
17	Uttaranchal	3	132.00	90	303.75	-	-
18	West Bengal	2	82.50	72	243.00	-	-

Total 107 4611.75 2535 8555.62 1551 5234.63

Annexure - II

Annexure referred to in reply to part (e) of the Lok Sabha Starred Question No. 202 for answer on 16/12/2003.

Sl.No. State Number of NGOs involved under IWDP projects

2000-01 2001-02 2002-03 2003-04 Total

1	Andhra Pradesh	6	3	-	-	9
2	Bihar	-	1	-	-	1
3	Chattisgarh	-	1	-	-	1
4	Gujarat	6	6	-	-	12
5	Jharkhand	1	1	-	-	2
6	Karnataka	-	1	-	-	1
7	Maharashtra	2	-	-	-	2
8	Madhya Pradesh	3	2	-	-	5
9	Orissa	1	1	-	-	2
10	Tamil Nadu	-	1	-	-	1
11	Uttaranchal	2	-	-	-	2
12	Manipur	-	1	-	-	1

Total 21 18 0 0 39